

FILM INDUSTRY

***125. Giani G. S. Musafir:** (a) Will the Minister of Information and Broadcasting be pleased to state whether Government have prepared any scheme to develop the film industry?

(b) Have any changes been made recently in the rules and policy governing the censorship of films?

(c) How many pictures were totally rejected by the Censor Board, during the last one year?

(d) What is the criterion governing the appointment of the members of the Censor Board?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The Film Enquiry Committee has made certain recommendations which are under consideration.

(b) There has been no change in the policy of censorship; some additions have been made to the Cinematograph (Censorship) Rules, 1951, to ensure closer scrutiny of films submitted to the Central Board of Film Censors and the exhibition of films in the form in which they are certified.

(c) 28 films were totally rejected by the Central Board of Film Censors during the calendar year 1952.

(d) No qualifications have been prescribed for membership of the Board. The Central Board of Film Censors consists of 7 members, except the Chairman, who is an official; the members are drawn from public life.

ENCOURAGEMENT OF LIGHT MUSIC

***126. Shri Damodara Menon:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Government of India have under consideration a scheme to encourage light music in order to replace film records broadcast by All India Radio;

(b) whether the scheme will be confined only to Hindi; and

(c) whether Government have any plan to consult persons in the musical field in the different Indian languages before finalising the scheme?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) No, Sir.

(c) The schemes when finalised will provide opportunities for the utilisation of talent available in all parts of the country.

PROMOTION OF INDIAN TEA MARKET IN U.S.A.

***127. Shri N. M. Lingam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any agreement has been entered into with the tea trade in the U.S.A. for the promotion of the Indian tea market in that country; and

(b) if so, what is the nature of the agreement?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 23]

POPULARISING LIGHT MUSIC

***128. Shri Buchhikotaiah:** (a) Will the Minister of Information and Broadcasting be pleased to state whether a conference was held recently for popularising through the radio light music other than film music?

(b) Who attended the conference and what were its concrete proposals?

(c) What steps are going to be taken for the encouragement of talent in this direction?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir. A meeting was held in the Ministry of Information and Broadcasting to consider the steps to be taken by All India Radio to build up an adequate stock of good light music to replace film songs.

(b) A statement is laid on the Table of the House [See Appendix I, annexure No. 24]

(c) The general recommendations made are under consideration.

FIRING BY PAKISTAN FORCES ON INDIAN PATROL PARTY

***129. Sardar A. S. Saigal:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 3rd and 4th January, 1953 Pakistan armed forces on the Indian Union border in Garo Hills resorted to heavy firing while the Indian border forces of Mahadeo camp were patrolling between Bagmara and Naeshkole on the Mymensingh Garo Hills border;

(b) whether it is a fact that indiscriminate firing continued and if so for how many hours or days;

(c) how many persons were injured and killed on either side; and

(d) whether any steps have been taken in connection with this incident and with what result?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika): (a) Yes.

(b) and (c). Detailed information has been called for and, when received, will be laid on the Table of the House.

(d) The Assam Government have protested to the East Bengal Government. They have also pressed for an immediate joint enquiry, and for deterrent action against the persons responsible for the unprovoked attack.

NO-WAR DECLARATION

***130. Shri Gidwani:** (a) Will the Prime Minister be pleased to state whether there has been any correspondence recently between the Prime Minister of India and the Prime Minister of Pakistan regarding a No-War Declaration by both the Governments?

(b) If so, has the Prime Minister of Pakistan declined to accept the proposal and refused to be a party to any such declaration?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). There has been some correspondence with the Pakistan Prime Minister and it is still continuing. It deals with many other issues besides the No-War Declaration.

COMMUNITY DEVELOPMENT PROJECTS - IN RAJASTHAN

85. Shri Bheekha Bhal: Will the Minister of Planning be pleased to state:

(a) the progress of work in respect of the Community Development Projects in Rajasthan at present;

(b) whether the District Development Committee and Project Advisory Committees have been formed;

(c) who is supervising the progress of work in the State;

(d) what areas will be selected for the implementation of Community Development Programme in Rajasthan;

(e) whether the selection of areas for Community Projects is made by the State Government or the Central Community Administration; and

(f) what are the bases of the selection of areas for Community Project plans in any State?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) In the

field of Agriculture and Animal Husbandry, the work has consisted mainly of digging of compost pits. 800 compost pits were dug in Raisinghnagar, 140 in Sumerpur and 100 in Dungarpur during December and January. Ammonium Sulphate was distributed to cultivators. As regards irrigation, work is being carried on in five tanks in Dungarpur. New Tube-wells have been sunk. Construction work on Khandel Feeder Canal has commenced. The workers have completed 1,20,000 cu. ft. of earth. This will link Rajasmand lake with Khandel Tank and will benefit 14,000 acres of land irrigation. A drainage trench has been constructed in Baran and 15 drinking water wells cleaned.

In the field of education, 50 Jawahar Bal Mandirs (primary schools) have started functioning in Baran, Dungarpur, Raisinghnagar, Rajasmand and Sumerpur. 12 Adult education centres including Mahila Mandals have been opened in Dungarpur and 300 adults are undergoing the course. In the field of communications, 450 ft. of Kutchha roads have been constructed in Alwar mainly through voluntary effort of villagers and construction of a five mile road in Baran Block has commenced. One mile long and 22 ft. wide approach road is nearing completion in Sumerpur Block. A general cleanliness campaign is being carried on in all Development Blocks.

(b) Project Advisory Committees have been formed.

(c) Director of Community Projects, Shri G. B. K. Hooja.

(d) I invite attention to reply to part (a) of Unstarred Question No. 38 in the House of the People on 10th November, 1952.

(e) and (f). I invite attention to reply to parts (c) and (d) of Starred Question No. 481 in the House of the People on 4th June, 1952.

PRODUCTION IN SINDRI FERTILIZER FACTORY

86. Shri Karni Singhji: Will the Minister of Production be pleased to state:

(a) the total quantity of production of Sindri Fertilizer Factory during 1952; and

(b) the quantity allotted to various States, having regard to their demand, with particular reference to Rajasthan?

The Minister of Production (Shri K. C. Reddy): (a) 1,72,519 tons of Ammonium Sulphate.